

5

JUDGES OF DELHI HIGH COURT APPOINTED AS CHIEF JUSTICES OF OTHER HIGH COURTS



JUSTICE T.S. THAKUR

Born on 04.01.1952. Enrolled as an Advocate on 05.04.1974 and practised in the High Court of Jammu & Kashmir. Appointed as Additional Judge of High Court of Jammu & Kashmir on 16.02.1994. Transferred to Karnataka High Court in March 1994. Appointed as Judge of High Court of Delhi in July 2004. Appointed as Chief Justice of Punjab and Haryana High Court on 11.08.2008. A Full Court Reference to mark the occasion was held on 08.08.2008.

Born on 20.10.1946. Enrolled as an Advocate in 1979. Practised in the Supreme Court, High Court of Delhi and District Courts. Appointed as Additional Judge on 17.05.1995 and permanent Judge of High Court of Delhi on 06.12.1996. Appointed as Chief Justice of Jammu & Kashmir High Court on 04.09.2008. A Full Court Reference to mark the occasion was held on 02.09.2008.



JUSTICE MANMOHAN SARIN